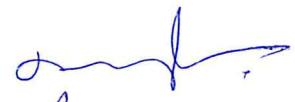

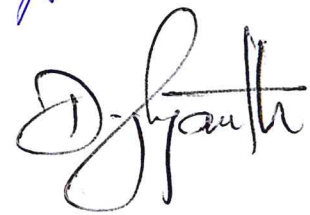


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 73/BB/17	-	For filing objections	Rule 6 of IB	NLMK India Service Centre Pvt Ltd Vs Universal Power Transformers Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R.N.S.P. ACHANTA Advocate	Applicant	
2.	RACHIN DEVGUM Adv. 9810654159	Applicant	
3.	K. DUSHYANTHA KUMAR 9341223937	Respondent CORPORATE Debtor	

Counsel for Petitioner is present. PCS for Respondent/Corporate Debtor is also present. He has filed memo alongwith annexures. PCS reported that, Corporate Debtor has admitting the liability and also admitting default. PCS further stated that, Corporate Debtor has no objection to initiate IRP against it. Counsel for Petitioner reported that, the name of IRP has been suggested and consent has been filed. Therefore, matter is listed for consideration on 22/02/2018.


Member (T)


Member (J)